

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

1. O.A. No. 69/92

MISS FAMILA RAO

Date of decision: 19.7.94

: Applicant.

VERSUS

UNION OF INDIA

: Respondents.

2. M.P. No. 125/92
(O.A. No. 69/92)

MISS FAMILA RAO

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

3. O.A. No. 76/92

MISS SONA TRIBHUVANA

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

4. M.P. No. 127/92
(OA No. 76/92)

MISS SONA TRIBHUVANA

: Applicant

VERSUS

UNION OF INDIA & ORS

: Respondents.

5. O.A. No. 97/92

SMT. S. PHILLIPOS

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

6. M.P. No. 126/92

SMT. S. PHILLIPOS

: Applicant.

* VERSUS

UNION OF INDIA & ORS

: Respondents.

7. O.A. No. 594/92

SMT. SHAKUNTALA POPIL

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents

8. O.A. No. 898/92

SMT. SULEHA FEDNAIK

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

9. O.A. No. 900/92

MRS. J.S.W. SOLOMAN : Applicant.

VERSUS

UNION OF INDIA & ORS

Mr. R.N. Mathur)
Mr. Virendra Lohia) : Counsel for the applicants.
Mr. J.K. Kaushik)
Mr. S.K. Singh)

Mr. U.D. Sharma)
Mr. Manish Bhandari)
Mr. K.N. Shrimal) : Counsel for the respondents.
Mr. S.K. Singh)
Mr. S.C. Agarwal)

CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman

Hon'ble Mr. O.P. Sharma, Administrative Member

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

Heard the counsel for the parties.

2. All the parties to the litigation agree that in the light of the order dated 15.7.94 and the earlier orders, the petitions may be disposed of in a way as under:-

(i) That all the persons are at present holding the post of Matron ~~and~~ shall continue to hold the same.

(ii) Mrs. S. Popil has already passed the examination and she shall not be compelled to appear in the examination afresh and she will be adjusted against the existing vacancy.

(iii) The question of seniority of all the applicants in various petitions shall be determined, according to law, by the official respondents, viz. Railway Authorities.

3. All the petitions are disposed of accordingly.

(O.P. SHARMA)
Administrative Member

(D.L. MEHTA)
Vice-Chairman